

ITEM NO.1501

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12393/2013

(Arising out of impugned final judgment and order dated 04-12-2012 in WPC No. 6314/2012 passed by the High Court Of Delhi At New Delhi)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

SHRI HARANANDA & ORS.

Respondent(s)

WITH

SLP(C) No. 35548-35554/2015 (XIV)

SLP(C) No. 13937/2016 (XIV)

S.L.P.(C)...CC No. 5735/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)S.L.P.(C)...CC No. 5736/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)S.L.P.(C)...CC No. 5737/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)S.L.P.(C)...CC No. 5738/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)S.L.P.(C)...CC No. 5743/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)S.L.P.(C)...CC No. 5742/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)S.L.P.(C)...CC No. 5740/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)

Date : 05-02-2019 These petitions were called on for pronouncement of Judgment today.

For Petitioner(s) Mr. B. V. Balaram Das, AOR

Mr. Sidharth Luthra, Sr. Adv.
Ms. Supriya Juneja, AOR
Ms. Varsha Poddar, Adv.

For Respondent(s) Mr. Amit Kumar, AOR

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Mr. Kahorngam Zimik, Adv.
Mr. Baij Nath Patel, Adv.
Ms. Sweta, Adv.
Ms. Romila, Adv.
Shri. Gaichangpou Gangmei, AOR

Mr. Vivek Narayan Sharma, AOR
Mr. Pragyan Mishra, Adv.
Ms. M. Jain, Adv.
Mr. Ajay Singh, Adv.
Mr. Rajeev Kumar Jha, Adv.
Mohammad Zarub Hussain, Adv.

Mr. Deepak Goel, AOR
Ms. Neelam Goel, Adv.
Mr. Kamal Kumar Pandey, Adv.

Mr. Gaurav Agrawal, AOR

Mr. Devashish Bharuka, AOR

Mr. Anil Kumar Gautam, AOR

Ms. N. Annapoorani, AOR

Mr. Abhishek Puri, Adv.
Ms. Surbhi Gupta, Adv.
Mr. P. N. Puri, AOR

Mr. Vishnu Shankar Jain, AOR

Hon'ble Mr. Justice M.R. Shah pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Rohinton Fali Nariman and His Lordship.

Leave granted in S.L.P.(C) Nos. 12393/2013, 35548-35554/2015 and 13937/2016. Civil Appeals arising from S.L.P.(C) Nos. 12393/2013, 35548-35554/2015 and 13937/2016 are dismissed in terms of the signed judgment. Applications for permission to file special leave petitions in S.L.P.(C)...CC No. 5735/2016, S.L.P.

(C)...CC No. 5736/2016, S.L.P.(C)...CC No. 5737/2016, S.L.P.
(C)...CC No. 5738/2016, S.L.P.(C)...CC No. 5743/2016, S.L.P.
(C)...CC No. 5742/2016 and S.L.P.(C)...CC No. 5740/2016 are
declined in terms of the signed Judgment.

Pending applications, if any, stand disposed of.

(SUSHIL KUMAR RAKHEJA)
AR CUM PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR

(Signed Non-Reportable Judgment is placed on the file.)